

C. A. T. Bench, JAIPUR

Date of Order

Orders

22/11/93

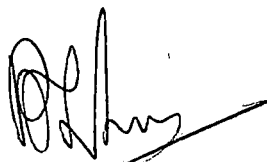
Mr. R.N. Mathur - Counsel for petitioner,
none for respondents.

on 5/11/93 respondents have
undertaken they will bring the
record on the date of hearing.

In the light of the said
undertaking. The ~~the~~ application
does not survive at this

stage -

m.p. stands dismissed of accordingly.



(P.P. Shrivastava)
Adm. member



(D.L. Mehta)
Vice-Chairman

Certified true & correct
app. and m.p.

And as
nd 831868915
at 15-12-93

